

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 19/TT/2014

Date: 22.5.2015

To

Chief Finance & Accounts,
Powerlinks Transmission Ltd.,
10 th Floor, DLF Tower A District,
Centre Jasola,
New Delhi-110025

Subject: Petition for truing-up of Annual transmission Charges for the period FY 2009-13 and revised Estimates of FY 2013-14 for 400 KV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 KV Double Circuit Muzaffarpur (PGCIL)- Muzaffarpur (BSES) Transmission Line in Eastern- Northern Inter-region associated with Tala Hydro Electric project, East- north Inter-connector and Northern Region Transmission system.

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish the following information on affidavit, with advance copy to respondents/beneficiaries, latest by 15.6.2015:-

Documents in support of the loans considered in Form 13 indicating (a) Rates of interest on loan, (b) Repayment Schedule, and (c) Details of foreign loans as per the footnote indicated in Form-13.

Yours faithfully,
Sd/-
(Dr. P.K. Sinha)
A C (Legal)